

Milano, Italy, and a copy of the terms of the contract entered into with M/s. English Electric Company by the Nangal Fertilizers and Chemicals Private Limited for the supply and erection of electrical equipment. [Placed in Library. See No. LT-848/58.]

STATEMENT *re* RATIFICATION OF I.L.O. CONVENTION CONCERNING EQUAL REMUNERATION FOR MEN AND WOMEN

SHRI SATISH CHANDRA: Sir, on behalf of Shri Abid Ali, I beg to lay on the Table a statement regarding the ratification by the Government of India of the I.L.O. Convention (No. 100) concerning equal remuneration for men and women workers for work of equal value—1951. [Placed in Library. See No. LT-759/58.]

CONVENTIONS AND RECOMMENDATIONS ADOPTED BY I. L. CONFERENCE AT GENEVA AND ACTION TAKEN OR PROPOSED TO BE TAKEN BY GOVERNMENT THEREON

SHRI SATISH CHANDRA: Sir, on behalf of Shri Abid Ali, I beg to lay on the Table the texts of the Conventions and Recommendations adopted by the International Labour Conference at its 40th Session held in June, 1957, in Geneva, together with a statement indicating the action taken or proposed to be taken by the Government of India thereon. [Placed in Library. See No. LT-818/58.]

PROCEEDINGS OF THE SIXTEENTH SESSION OF THE I. L. CONFERENCE HELD IN 1958

SHRI SATISH CHANDRA: Sir, on behalf of Shri Abid Ali, I beg to lay on the Table a copy of the Summary of proceedings of the Sixteenth Session of the Indian Labour Conference held in Naini Tal in May, 1958. [Placed in Library. See No. LT-756/58.]

NOTIFICATION PUBLISHING AN AMENDMENT IN THE EMPLOYEES' PROVIDENT FUNDS SCHEME, 1952

SHRI SATISH CHANDRA: Sir, on behalf of Shri Abid Ali, I also beg to lay on the Table, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952, a copy of the Ministry of Labour and Employment Notification G.S.R. No. 482, dated the 5th June, 1958, publishing an amendment in the Employees' Provident Funds Scheme, 1952. [Placed in Library. See No. LT-757/58.]

LEAVE OF ABSENCE TO RAJ-KUMARI AMRIT KAUR

MR. CHAIRMAN: I have to inform Members that the following letter dated the 9th August, 1958, has been received from Rajkumari Amrit Kaur:—

"In response to very pressing invitations from the Red Cross Societies in many countries of Europe, I have been constrained to accept them now that I am free from ministerial work and can give them the time.

I am leaving Delhi on August 14th and will not be back till the 28th of September. I am afraid this means that I shall miss the greater part, if not the whole, of the monsoon session of the Rajya Sabha.

I shall be grateful if you will be kind enough to excuse my absence and ask the House to be kind enough to do likewise."

Is it the pleasure of the House that permission be granted to Rajkumari Amrit Kaur for remaining absent from all meetings of the House during the current session?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.